

वाणिज्य मंत्रालय में राज्य मंत्री (श्री
खुरशीद आक्षम खां) : (क) नवम्बर,
1952.

(ख) तथा (ग) : 4 जून, 1980
से अखिल भारतीय हस्तशिल्प बोर्ड बन्द
हो गया है और अब एक संयुक्त
अखिल भारतीय हथकरघा तथा हस्तशिल्प
बोर्ड गठित किया गया है। अधिसूचना
सं० 1/1/81-ए आई० एच० एच० बी०
दिनांक 1 जुलाई, 1981 की एक प्रति
संलग्न है जिसमें बोर्ड के गठन और
साथ ही उस की भूमिका का उल्लेख
किया गया है। (ग्रंथालय में रखा गया
बेखिण संख्या एल० टी० 2775/81)

(घ) हथकरघा व हस्तशिल्प क्षेत्रों
का विकास।

Nationalisation of Banking Industry

3000. SHRI RAJESH KUMAR
SINGH: Will the Minister of FIN-
ANCE be pleased to state:

(a) whether there is any proposal
under the consideration of Govern-
ment to nationalise the banking in-
dustry in the country; and

(b) if not, the reasons thereof?

THE DEPUTY MINISTER IN
THE MINISTRY OF FINANCE
(SHRI MAGANBHAI BAROT):
(a) No, Sir.

(b) The Government had nation-
alised six Indian Private banks on
15th April, 1980 with demand and
time liabilities of over Rs. 200
crores. It has not been considered
advisable to nationalise smaller banks
which have limited and localised
operational role.

12.00 hrs.

RE. QUESTIONS OF PRIVILEGE
ETC.

PROF. MADHU DANDAVATE
(Rajapur): Sir, I have given notice
of a Privilege Motion (*Interruptions*)

MR. SPEAKER: I have got it.

PROF. MADHU DANDAVATE:
Is it under consideration?

MR. SPEAKER: I have asked for
facts.

PROF. MADHU DANDAVATE:
There is a *prima facie* case for privi-
lege motion. In the House, when it
is established that there is a *prima
facie* case for a privilege motion,
straightaway it should go to the Pri-
vileges Committee.

MR. SPEAKER: I have to see.
I have to get the facts. I cannot take
it for granted. I have to see the facts
and then decide.

(*Interruptions*)

MR. SPEAKER: I am doing
what is needed.
(*Interruptions*)

PROF. MADHU DANDAVATE:
In addition to the evidence we had
given we have one more fresh evi-
dence. The *Maharashtra Times*
has published a photograph.

(*Interruptions*)

There is an additional evidence,
(*Interruptions*)

MR. SPEAKER: It is under my
active consideration. I have asked
for facts. Then I will decide. No,
no.

(*Interruptions*)

श्री अटल बिहारी वाजपेयी (नई
दिल्ली) : आज आप अनाउन्स कर दीजिये
किन किन माननीय सदस्यों ने प्रिविलेज
मोशन के नोटिस दिये हैं, मोशन क्या है
और आप क्या कार्यवाही उस पर कर
रहे हैं।

MR. SPEAKER: Notices of question of privilege by Sarvashri George Fernandes, Atal Bihari Vajpayee, Jyotirmoy Bosu, Mani Ram Bagri, and Prof. Madhu Dandavate, Members of Parliament, against the Minister of Finance, Shri R. Venkataraman, for allegedly misleading the House on September 2, 1981, while replying to clarificatory questions on the Calling Attention regarding the reported irregularities in the matter of granting income-tax exemptions to certain trusts in Maharashtra.

(Interruptions)

PROF. MADHU DANDAVATE: I want to give fresh evidence. It is not there in the Motion. There is additional information which is not there in the Motion. I have quoted that *Lok Rajya*, the official magazine of the Government of Maharashtra has published . . . (Interruptions)

MR. SPEAKER: Please sit down.

(Interruptions)

MR. SPEAKER: I will get the facts and let you know:

(Interruptions)

MR. SPEAKER: I have stated that the *Lok Rajya* has published the photograph.

(Interruptions)

MR. SPEAKER: I say that I have got the Privilege Motion and I will send them all to the Finance Minister concerned.

(Interruptions)

DR. SUBRAMANIAM SWAMY (Bombay North East): He is ready to say something.

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): Are you ready then? Please sit down. I will give you the information.

MR. SPEAKER: First let me see. Then I will allow it.

DR. SUBRAMANIAM SWAMY: You allow the Finance Minister.

When I pointed out something he was showing something else.

MR. SPEAKER: It has come to me. I must see what it is, satisfy myself and then I will allow him also to say.

PROF. MADHU DANDAVATE: I only want to bring to your notice that in addition to the photograph . . .

(Interruptions)

MR. SPEAKER: No, no. You cannot. You give it to me.

PROF. MADHU DANDAVATE: I want the photograph published in the *Maharashtra Times* also to be taken note of.

MR. SPEAKER: You send it to me. Not here. Send it to me.

SHRI JYOTIRMOY BOSU (Diamond Harbour): This House will be failing in its duty if it does not express its gratitude to Arun Shouric

(Interruptions)

MR. SPEAKER: Nothing doing.

DR. SUBRAMANIAM SWAMY: Under Direction 2, Rule 197, I had given you a notice about the U.S. Diplomat. . .

(Interruptions)

MR. SPEAKER: We shall discuss it. Not like this. You give me some motion.

DR. SUBRAMANIAM SWAMY: I have given you a motion.

MR. SPEAKER: It is under consideration. I have not rejected it.

SHRI JYOTIRMOY BOSU: On a point of order, we have given an adjournment motion.

MR. SPEAKER: No question. I have not allowed it. Adjournment motion I have not allowed.

SHRI JYOTIRMOY BOSU: I want to make a submission.

MR. SPEAKER: No submission.

SHRI JYOTIRMOY BOSU: I want to. . . (*Interruptions*)

MR. SPEAKER: Regarding adjournment motion, no submission.

SHRI JYOTIRMOY BOSU: I want your guidance. Prohibitory Orders, under Section 144, prohibitory orders. . . . (*Interruptions*)

MR. SPEAKER: This is not a case for adjournment motion. Not allowed.

(*Interruptions*)

MR. SPEAKER: It is not allowed. Unnecessarily you are trying to take the time of the House.

(*Interruptions*)

अध्यक्ष महोदय : आप क्या कर रहे हैं । यह मेरा काम है या आपका काम है ? आप आ जाइये ।

You come over and take over this. What are you doing? Are you the Speaker?

श्री आर० एन० राकेश (चैल) : अध्यक्ष जी, कांग्रेस (आई०) की मीटिंग्स हो रही हैं, लेकिन बहुगुणा जी की मीटिंग्स नहीं हो रही हैं ।

MR. SPEAKER: Not allowed. Irrelevant. Not allowed.

श्री मनी राम बागड़ी (हिसार) : अध्यक्ष जी, मेरा निवेदन है कि आप जैसे ऐडजर्नमेंट मोशन लेते हैं और सुनने को तैयार नहीं होते, जैसे आपने किया 222 का.

MR. SPEAKER: No, no. I cannot do that. No, no, no.

श्री मनी राम बागड़ी : आपने खड़ा फिर क्यों किया ?

अध्यक्ष महोदय : मैंने कहा खड़ा किया आप खुद खड़े हो रहे हैं ।

श्री मनी राम बागड़ी : आप बात ही नहीं सुनते ।

अध्यक्ष महोदय : एकाडिंग टु ला मुनता ह । यह उसूल आपका ही बनाया हुआ है, मेरा नहीं है । आप चाहें बैठे बैठे बोलें ।

(*Interruptions*)

SHRI JYOTIRMOY BOSU: I caution you. You have to go through Haryana.

MR. SPEAKER: You are feeling the pinch already of his presence.

श्री आर० एन० राकेश : अध्यक्ष जी, आज फिर ट्रेन डिरेलमेंट हो गया है और कितने ही लोग एक्सीडेंट में घायल हुए हैं ।

अध्यक्ष महोदय : रेलवे की सप्लीमेंटरी डिमान्ड्स आ रही हैं उस पर बात कीजियेगा ।

(*व्यवधान*)

MR. SPEAKER: No, not allowed. Nothing doing, nothing is going on record.

(*Interruptions*)*

श्री मनी राम बागड़ी : अध्यक्ष जी, मैंने आपको गढ़वाल के बारे में ऐडजर्नमेंट मोशन दिया था । वहां पर दफ्तर 144 लगी हुई है ।

MR. SPEAKER: No, not allowed. Papers to be laid.